

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 645/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th January 2018, 10.30 A.M

Name of the Company		IK Agencies Pvt.Ltd.- Vs- Howrah Mills Co. Ltd		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) *Parita Paban Biswas (Adv.)* } For the *Arin Chaudhuri*
 2) *Arin Chaudhuri (Adv.)* } Rejoinder *12/1/18*

Abhishek Banerjee (Adv) For the *Abhishek*
 Coopooate *Banerjee*
 Debtor *12/1/18*

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor sought leave of the Court for filing rejoinder by the end of the day. Prayer is allowed. Rejoinder may be filed by the end of the day.

List it on 16/01/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)